

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/4021/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 9 May, 2023.

Sub: **Casual Leave.**

Ref:- Your letter No. MACT/N/351 dtd. 08.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.05.2023**. The Additional District & Sessions Judge, Karbi Anglong, and in her absence, the next seniormost Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/4021(A)/A, dated , 09-05-2023

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)

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